

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF (JMA INDIA PRIVATE LIMITED)

1	Name of the Corporate Person	JMA India Private Limited
2	Date of Incorporation of Corporate Person	8 th July, 2011
3	Authority under which Corporate Person is Incorporated/Registered	Registrar of Companies, New Delhi
4	Corporate Identity Number/ Limited Liability Identity Number of Corporate Person	U74999DL2011FTC222126
5	Address of the Registered office and Principal office (if any) of Corporate Person	E-20, 1 st & 2 nd Floor, Hauz Khas, New Delhi -110016
6	Liquidation Commencement date of Corporate Person	30 th November, 2019
7	Name, Address Email Address, Telephone Number and the Registration Number of the Liquidator	Name: Narendra Singhania Address: E-21, 1 st Floor, Hauz Khas, New Delhi - 110016 Email Address: nsinghania@passpl.com Telephone Number: 011-43156000 Registration Number: IBBI/IPA-001/IPP00196/2017- 18/10375
8	Last date for submission of claims	29 th December, 2019

Narendra Singhania



Notice is hereby given that the "JMA India Private Limited" has commenced voluntary liquidation on 30th November, 2019.

The stakeholders of "JMA India Private Limited" are hereby called upon to submit a proof of their claims, on or before 29th December, 2019 to the Liquidator at the address mentioned against Item No. 7 above.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.





Narendra Singhania
Liquidator

Registration Number: IBBI/IPA001/IP-P00196/2017- 18/10375

Date: - 2nd December, 2019

Place: - New Delhi